

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5453
ANSWERED ON:29.04.2013
JOINT VENTURES IN SHIP BUILDING
Owaisi Shri Asaduddin

Will the Minister of DEFENCE be pleased to state:

- (a) whether Mazagon Dock Limited (MDL) has adhered to all the articles in the guidelines dated 17 February, 2012 while forming Joint Ventures with private shipyard;
- (b) if so, the details thereof and if not, the details of deviations and reasons therefor;
- (c) whether the Article of Association and Memorandum of Association registered by the Joint Venture Company between MDL and Pipavav Shipyard is the same as approved by the MDL Board;
- (d) if so, the details thereof; and
- (e) the level at which these deviations were approved?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) to (e): Some allegations including non-compliance to Joint Venture Guidelines, Articles of Association, Memorandum of Association etc have been received with regard to process of formation of Joint Ventures by Mazagaon Dock Limited with private sector shipyards. The matter is under examination.